

[Sh. Ramashray Prasad Singh]

Directors and Directors. According to an order of 20th March, the cloth of N.T.C. Mills was ordered to sell at half of the rates. That fellow went to Europe to make merry and he spent 50 lakh dollars on his merry making but even then he could not sell an inch of cloth there.

Therefore, through you, I would like to urge the Government to initiate a high level inquiry into the corrupting prevalent in N.T.C. and evil deeds of the officers there. In this way you can get many proofs against the officers involved in malpractices. According to my information the N.T.C. officials are indulged in their pleasures and nude photographs dancing with semi nude girls have been sent to the Prime Minister. These photographs will tell many more things during the investigation. Therefore, through you, I would like to urge upon the Government to initiate a high level inquiry into this matter and remove such person.

SHRI VIRENDRASINGH (Mirzapur): Mr. Chairman Sir, some days back we were expressing our concern about drought in many parts of the country but now hailstorms and snow fall has caused loss to the crops of many a farmers in Eastern U.P and Bihar. In my constituency, Harya Lalganj Block of Mirzapur district, hailstorm has destroyed the crops completely. The farmers there are compelled to work as a labourer.

Sometime back work was started on the Maji bridge which links U.P and Bihar and the people in the area were earning their livelihood by working there as labourers but now that work has also been stopped. I urge upon the Government to pay compensation to the farmers for the loss caused to their crops due to hailstorms in Lalganj and Harya development block. The construction of Maji bridge should also be restarted without further delay so that people of that area may get some work there.

SHRIMATI GIRIJA DEVI (Maharaj Ganj): Mr. Chairman, Sir, I would like to raise the

problem faced by the people of Saran, Sivan and Gopalganj area of North Bihar. Generally the people of these areas go out of their villages for their livelihood, I would like to draw the attention of the House towards inadequate rail facilities provided for these areas. It is a thickly populated area of North Bihar and people go out of their villages in search of their livelihood.

Sir, now-a-days marriage season is going on and every day thousands of persons want to go to their homes. Every day many persons belonging to Sivan, Chhapra, Hazipur and Gopalganj come to my house for railway reservation from special quota, but no reservation is available in any of the trains going to these areas even upto the month of may. people are helpless. They are not able to go to their villages to attend marriages at their residence. Therefore, I would like to request the Government that at least two new trains should be introduced between Delhi and Muzaffarpur so that these poor people may reach their villages in time to attend marriages.

SHRIMATI KRISHNENDRA KAUR (Deepta) (Bharatpur): Mr. Chairman, Sir, I would like to draw the attention of the Government toward the canal passing through Bharatpur city. Many wells constructed along the canal are used for drinking water. But all the waste of city is thrown into this canal and as a result of it the water in wells constructed along the canal has also got contaminated and it cannot be used as potable water. Therefore, Sir, I would like to request the Government through you that action should be taken to make arrangements to check the waste of city going into the canal and also to clean the canal so that the people may get potable water.

Similarly, there is an old drainage system in Bharatpur city which is alright and should be restarted so that the city could be kept clean.

SHRI HARI KEWAL PRASAD (Salempur): Mr. Chairman, Sir, I would like to draw the attention of the House towards the fact that on 6th

April rai roko' agitation was launched by Janata Dal in protest against Dunkel proposal all over the country. The workers resorted to chakka jam at almost all the Railway stations in Uttar Pradesh. The state administration which is under President's rule, resorted to indiscriminate lathi charge on the workers at Kanpur, Gorakhpur and Sidharth Nagar. At Kanpur, women were dragged from their hair and were beaten up with shoes. At Gorakhpur two women named Geeta Pandey and Punam Kishore were stripped before police officials. Later on the workers were arrested and put behind the bars. The police official beaten them severely at police station saying that these people belong to Mandal and Masjid which resulted into fracture of hands and arms of ten workers. Protesting against this high handedness the local people staged dharnas. On the 20th they staged a dharna in front of District Collector Office and later on at GPO park. Sir, through you, I would like to say that this was a democratic and peaceful agitation organised by Janata Dal and Left fronts to draw the attention of the Government towards the serious consequences of Dunkel proposal but the Government tried to crush and suppress the agitation, beaten the workers and stripped the women. Therefore, I would like to appeal to the Government to order a judicial enquiry into it and punish the guilty officials.

SHRIBALRAJ PASSI (Nainital) Mr Chairman Sir, I would like to draw the attention of the Government towards an article appeared in Rashtriya Sahara newspaper under caption 'Bharat gulami ki or' 'The reckless foreign loans being taken by the Government are increasing debt burden on the country. There is debt of thousands of rupees an every citizen of our country. Many citizens have sent cheque of Rs 3180/- to the president of India or to the Finance Minister Dr. A. B. Ahmed to get themselves debt free. It is mentioned in the news that the disastrous economic policies adopted by the Government directly or indirectly amounts to treason. Such allegations leveled against the Government in the newspaper have made the people worried.

I would like to request the Central Government that it should make all the things clear to the people and political leaders of different political parties. There is a need to tell the people about the economic crisis and the direction in which our country is heading so that country could be saved from the disaster.

SHRI DEVENDRA PRASAD YADAV (Jhunjharpur) Mr Chairman, Sir, I would like to draw the attention of the Government towards a matter of public importance. The Central Government has cleared a plan in 1989-90 for the construction of 135 kms long lateral road from Darbhanga to Forbesganj in North Bihar. Two years have passed since then and all procedures have been completed by the planning commission but the construction work of this lateral road is lying in complete dur to the non-allocation of funds. It is a matter of serious concern.

This lateral and border road is not important only from transportation point of view but also from strategic point of view. This border road would link India and Nepal.

Therefore I would demand that the Central Government should immediately release funds for the construction of this lateral road and the construction work, which is lying incomplete on this 135 km long road from Darbhanga to Forbesganj should be taken up on war footing.

[English]

SHRI JITENDRA NATH DAS (Jaipaign) Mr Chairman, Sir, I would just like to draw the attention of the Government to the fact that the Railway Department has recently given an order to close down the marshalling yard and steam loco shed in Siliguri junction, Darjeeling, North Bengal, as a result of which all the development work, which was undergoing, was stalled. The doubling of Malda - New Bongaigaon line and gauge conversion from new Jaipaign to New Bongaigaon Via Siliguri junction has already